

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:4575
ANSWERED ON:20.08.2010
CLAIM ADALATS FOR MEDICAL REIMBURSEMENT
Gangaram Shri Awale Jaywant

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government is regularly organizing Claim Adalats for the medical reimbursement in respect of Pensioner beneficiaries of CGHS;
- (b) if so, number of such adalats organized during the last three years alongwith the number of cases disposed of;
- (c) whether complaints against doctors/ officers responsible for delay in payment to poor pensioners has come to the notice of the Government;
- (d) if so, the details thereof; and
- (e) the corrective measures taken by the Government in this regard?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (SHRI GHULAM NABI AZAD)

(a) & (b) Claims adalats are being held in each zone in Delhi since 2007, and in eight cities. Details of cases disposed off are given below.

City No. of cases disposed

Delhi 2007 99

Delhi 2008 61

Delhi 2009-10 64

Mumbai (May 2010) None turned up

Meerut (May 2010) 1

Patna (May 2010) None turned up

Bengaluru 9

Guwahati (May 2010) None turned up

Nagpur (April 2010) None turned up

Hyderabad 5

Jaipur (May 2010) None turned up

Kolkata 7

Need for holding of claims adalat was not felt as no medical reimbursement claims were pending in Ahmedabad, Shillong, Chennai, Jabalpur, and Allahabad.

(c) No.

(d) & (e) Not applicable in view of (c) above.